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## (2018) 10 AHC CK 0071 Allahabad High Court

Case No: Sales/Trade Tax Revision No. - 787, 788, 789, 790, 791, 792, 793 Of 2007

M/S Two Brothers Filaments Ltd.
Thru' Authorised Signatory
@APPELLANT@Hash
Commissioner Trade Tax, Uttar
Pradesh Lucknow

**APPELLANT** 

Vs

**RESPONDENT** 

Date of Decision: Oct. 31, 2018

## **Acts Referred:**

- Central Sales Tax Act, 1956 Section 9(2), 14, 14(ii), 14(iia), 30
- Uttar Pradesh Trade Tax Act, 1948 Section 3A(1)(e), 4(a)
- Uttar Pradesh General Clauses Act, 1904 Section 21

Hon'ble Judges: Ashok Kumar, J

Bench: Single Bench

Advocate: Anoop Trivedi, Nishant Mishra

Final Decision: Dismissed

Judgement